## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 82(ND)2015 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Mr. Vineet Sharma V/s. Bass Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Saurabhkalia Jadus Pelitioner Allish
2. Mr. Aishmarya Jahren

R-283, Joseph
Sanker

S. Mr. Pratop Shanker.

ORDER

List on 21.10.2016 for arguments.

(R. Varadharajan) Member (Judicial)

Sd-

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-